

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 2188
ANSWERED ON FRIDAY THE 28th JULY, 2017
SHRAVANA 6, 1939 (SAKA)**

USE OF CSR FUNDS FOR EDUCATION OF CHILDREN

QUESTION

**2188. SHRI DEVUSINH CHAUHAN:
SHRI JANAK RAM:**

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

(a) whether the Government has any plan to use the Corporate Social Responsibility (CSR) fund for the education purpose of the street/orphan/ destitute children in the country; and

(b) if so, the details thereof?

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF CORPORATE AFFAIRS**

(SHRI ARJUN RAM MEGHWAL)

कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

(a) and (b): The Ministry of Corporate Affairs does not allocate Corporate Social Responsibility (CSR) funds. Section 135 (3) & (4) of the Companies Act, 2013 empowers the Board of the company to take decisions regarding allocation of CSR funds for items listed in Schedule VII of the Act. Welfare schemes for educating the street/orphan/ destitute children in India are covered under the development head 'promoting education'.
